

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4078 of 2014

06/29.06.2020 Heard learned counsel for the parties through V.C.

2. At the request of the learned counsel for the petitioner, put up this case on **10.07.2020**.

Pramanik/

(Deepak Roshan, J.)